

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) :** (a) The area in Gujarat State brought under tobacco cultivation during 1969 was 97,666 Hectares.

(b) The production of tobacco in Gujarat State during 1969 was 13,89,61,550 KG and the amount of excise duty realised was Rs. 5,22,03,018.

**MENTAL HOSPITALS IN STATES**

9232. **SHRI K. N. PANDEY :**  
**SHRI ARJUN SINGH BHADORIA :**

Will the Minister of **HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT** be pleased to state :

(a) the total number of mental hospitals state-wise in the country; and

(b) the approximate number of mentally ill patients in the country?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :** (a) A statement is attached.

(b) No precise information is available about the number of mentally ill patients in the country.

**STATEMENT**

Name of State	Number of Mental Hospitals
1. Andhra Pradesh .. .. .	2
2. Assam .. .. .	1
3. Bihar .. .. .	2
4. Gujarat .. .. .	4
5. Jammu & Kashmir .. .. .	2
6. Kerala .. .. .	3
7. Madhya Pradesh .. .. .	2
8. Maharashtra .. .. .	5
9. Madras .. .. .	1
10. Mysore .. .. .	2
11. Orissa .. .. .	1
12. Punjab .. .. .	1
13. Rajasthan .. .. .	2
14. Uttar Pradesh .. .. .	3
15. West Bengal .. .. .	4
16. Delhi .. .. .	2
17. Goa .. .. .	1
<b>TOTAL .. .. .</b>	<b>38</b>

**INTERNAL PRODUCTION OF CRUDE OIL**

9233. **SHRI JUGAL MONDAL :** Will the Minister of **PETROLEUM AND CHEMICALS AND MINES AND METALS** be pleased to state the extent of crude produced internally during the last three years in the country and its value?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) :** The crude oil production in India during the last three years was as under :—

Year	Crude Oil Production (Figures in '000) tonnes
1967	5667
1968	5853
1969	6723

The approximate value of the crude is Rs. 100/- per tonne.

**पहाड़गंज (नई दिल्ली) में धार्मिक स्थानों के निकट सफाई**

9234. **श्री रमेश चन्द्र व्यास :** क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पहाड़गंज, नई दिल्ली में चित्र गुप्त मन्दिर, शिव मन्दिर और गुरुद्वारे के आसपास सदैव कूड़े के ढेर पड़े रहते हैं;

(ख) क्या यह भी सच है कि स्थानीय नागरिकों ने इस मामले की ओर स्वास्थ्य अधिकारियों तथा निगम के अधिकारियों का ध्यान कई बार इस शोचनीय स्थिति की ओर आकर्षित किया है; और

(ग) यदि हां, तो धार्मिक स्थानों के निकट सफाई सुनिश्चित करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (डा० श्रीपति चन्द्रशेखर) :

(क) जी नहीं ।

(ख) दिल्ली नगर निगम ने बतलाया है कि स्थानीय नागरिकों से ऐसी कोई शिकायत नहीं मिली ।

(ग) यह प्रश्न नहीं उठता । फिर भी दिल्ली नगर निगम द्वारा धार्मिक स्थलों के आस-पास के स्थानों को साफ-सुथरा रखने के लिए हर प्रकार के प्रयत्न किये जाते हैं ।

#### CREDIT GUARANTEE SCHEMES FOR HANDLOOM INDUSTRY

9235. SHRI N. R. DEOGHARE : Will the Minister of FINANCE be please to state :

(a) whether there is any proposal under consideration of the Government to announce certain credit guarantee schemes for the Handloom Industry in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). The Reserve Bank of India is administering on behalf of the Central Government Credit a Guarantee Scheme for small-scale industries since July, 1960. The object of the Scheme is to enlarge the supply of institutional credit to small scale industrial units by the lending institutions against possible losses.

All advances sanctioned by specified credit institutions including most of the scheduled banks to small-scale industrial undertakings engaged in the manufacture, processing or preservation are eligible for guarantee for the purpose of the scheme, a small-scale industrial unit has been defined as one the original cost of whose investment in plant and machinery does not exceed Rs. 7.50 lakhs.

Under the Scheme, a fixed cover to the extent of 75% of the amount in default is provided, subject to a maximum of Rs. 7.50 lakhs in respect of working capital advances and Rs. 2.50 lakhs in respect of term loan per borrowing unit. Banks which wish to take advantage of the facility have to cover their entire portfolio of loans to small-scale industries with the Credit Guarantee Organisation. The fee charged is at the rate of 1/10 of 1% of the limit sanctioned or balance outstanding whichever is higher.

Handlooms which satisfy the definition of small-scale industry referred to above are eligible for guarantee cover under the Scheme.

#### PROTECTION OF PAY OF THE EMPLOYEES OF AUTONOMOUS BODIES AFTER TRANSFER TO CENTRAL GOVERNMENT OFFICES

9236. SHRI N. R. DEOGHARE : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that pay of the employees of the autonomous bodies like Universities etc., when they are transferred to Central Government Offices, is not protected; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). The pay of the employees of the autonomous bodies like Universities etc., when transferred to Central Government Offices is fixed on the following basis :-

(i) If the transfer is on deputation basis, grade pay admissible in the parent body from time to time plus deputation allowance admissible under the general orders.

OR

pay fixed in the Central scale in such a way that there is no loss, i.e., applying the provisions of F. R. 22-C, or F. R. 22(a) (i) or 22(a) (ii) as the case may be.

(ii) In the case of employees of autonomous bodies like Universities etc., when they are selected for appointment in Central Government Offices on the basis of their own applications, no protection of pay is admissible as they do not hold any substan-